

F. No.J-11017/20/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section


Shastri Bhavan, New Delhi
Dated 9th April 2018.

ORDER

The President is pleased to extend the term of all panel counsel, as mentioned in this Department's earlier Order bearing No.36(14)/2015-Judl. dated 08.04.2015, for conducting Central Government litigation before the Allahabad High Court at Allahabad and its Bench at Lucknow and CAT, Allahabad Bench & CAT, Lucknow Bench, **except** Shri Manish Goyal (Sl.No.6 in the list of Sr. Panel Counsel for Allahabad High, Allahabad), Shri Dev Kumar Mishra (Sl.No.38 in the list of Central Govt. Counsel for Allahabad High Court at Allahabad) and Shri Shri Kuldeep Pati Tripathi & Shri Prashant Singh 'Atal' (Sl.Nos. 14 & 20, respectively, in the list of Sr. Panel Counsel for Allahabad High Court, Lucknow Bench) with effect from **09.04.2018 until further orders or till a new panel in this regard is finalised by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl., dated 01.10.2015 and instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department, i.e., www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(INDER KUMAR) 9.4.18
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/ All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh Ld. ASG, Allahabad High Court at Allahabad.
3. Shri Gyan Prakash, Asstt. SG, Allahabad High Court at Allahabad.
4. Shri S.B. Pandey, Asstt. SG, Allahabad High Court, Lucknow Bench.
5. Shri Lalta Prasad Tiwary, Sr. CGSC, CAT Allahabad.
6. Shri Rajesh Katiyar, Sr. CGSC, CAT Lucnow.
7. Cash(LA) Section for payment of retainership fees.
8. Pay & Accounts office, D/o Legal Affairs, New Delhi.
9. Hindi unit, D/o Legal Affairs for Hindi translation of order.
10. Guard File/Judicial Section with 5 spare copies.



(D.Srinivas)

Section Officer(Judicial)

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